

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. S. SAYYAD
COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100080/2012	The State CBI ACB Mumbai Vs Ram Phool Meena and 1 other	SPP Mr.Sandeep Singh Adv Mr.Pasbola-A/1, Adv Mr.Girish Kulkarni-A/2
2	SPL CASE CBI	100032/2018	CBI, ACB Vs Nagendra Prasad Bajjnath Yadav	Ld. SPP. Mr.Sandeep Singh Ld. Adv. Shri.Girish Kulkarni
<u>CHARGE</u>				
3	SPL CASE CBI	100069/2012	The State CBI ACB Vs Arvind Kumar Yadav and others	
<u>REPLY/SAY</u>				
4	SPL CASE CBI	100045/2019	C.B.I., A.C.B. Vs Mukesh Patram Meena and other	
